ITEM NO.801 COURT NO.13 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Diary No.28647 of 2019 in Writ Petition(s)(Civil) No(s).581/2016

FOUNDATION FOR ORGANIZATIONAL RESEARCH AND EDUCATION
FORE SCHOOL OF MANAGEMENT THROUGH ITS DIRECTOR Petitioner(s)

VERSUS

THE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION THROUGH
THE MEMBER SECRETARY Respondent(s)

Date : 14-08-2019 This petition was mentioned today.

CORAM :
HON'BLE MR. JUSTICE DEEPAK GUPTA
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s)
Mr. M. Shoeb Alam, AOR

For Respondent(s)
Mr. Harish Pandey, AOR
Mr. Shashi Bhushan Kumar, AOR
Mrs. Kanchan Kaur Dhodi, AOR

UPON being mentioned the Court made the following
O R D E R

List on 16.08.2019.

(ARJUN BISHT) (RENU KAPOOR)
COURT MASTER (SH) BRANCH OFFICER

Signature Not Verified
Digitally signed by ARJUN BISHT
Date: 2019.08.14 17:22:31 IST
Reason: